

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Criminal Appeal No(s). 2128/2014

STATE OF PUNJAB Appellant(s)

VERSUS

KEWAL KRISHAN Respondent(s)

Date : 07/10/2015 This appeal was called on for hearing today.

For Appellant(s) Mr. Kuldip Singh,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the sole respondent, but no one has entered appearance on his behalf. Appellant does not intend to file the additional documents. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

(M V RAMESH)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.10.07
16:21:56 TLT
Reason: